

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 11th August, 2010.

No. HVS-LA-75/2010/39 The following order by the Governor of Haryana
Dated 10th August, 2010 is published for general information :-

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY
CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF
INDIA, I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA
HEREBY SUMMON THE HARYANA VIDHAN SABHA TO
MEET IN THE HALL OF THE HARYANA VIDHAN SABHA AT
CHANDIGARH ON FRIDAY, THE 3RD SEPTEMBER, 2010
AT 2.00 P.M.

Dated Chandigarh,
The 10th August, 2010.

JAGANNATH PAHADIA.”.

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-75/2010/ **10694**

Dated Chandigarh, the 11th August, 2010.

Copy forwarded to :-

1. All Members of the Haryana Vidhan Sabha;
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15. The Registrar, Maharshi Dayanand University, Rohtak, Haryana;
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21. The Registrar, Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak, Haryana;
22. The Registrar, YMCA University of Science and Technology Faridabad, Haryana;
23. The Secretary to Government, Haryana, Industries Department, Chandigarh;
24. The Director, Public Relations Department, Haryana, Chandigarh;
25. All Press Representatives accredited to the Haryana State;
26. The Secretary to Governor, Haryana, Chandigarh;
27. The Accountant General (Audit), Haryana, Chandigarh; and
28. The Advocate General, Haryana, Chandigarh,

for information.

SECRETARY.